NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CORAM:

(IB) 607 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE COMPANY: Sh. Atul Gupta Vs. Topline Build-Tech Pvt. Ltd. SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Mr. Vinod Kumar Chaurasia, Advocate

Ashok Kriplani, IRP

For the Respondent:

None

ORDER

Notice to the Respondent vide all modes including through the Bench Officer also. Affidavit of service be filed.

To come up on 12th January, 2018.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)